

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35996/2025 BLAPL/12380/2025	RAHUL SINGH RANWAAT @ RANAWAT VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	BHADRAK RURAL /577 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002279/2025
2	D-BLAPL/36125/2025 BLAPL/12381/2025	SK. SAJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000023/2025
3	D-BLAPL/36128/2025 BLAPL/12382/2025	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000029/2024
4	D-BLAPL/36136/2025 BLAPL/12383/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /150 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000243/2025
5	D-BLAPL/36138/2025 BLAPL/12384/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /151 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000244/2025
6	D-BLAPL/36140/2025 BLAPL/12385/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /152 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000245/2025
7	D-BLAPL/36141/2025 BLAPL/12386/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /148 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000241/2025
8	D-BLAPL/35855/2025 BLAPL/12387/2025	BHIMSEN MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /43 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000059/2025
9	D-BLAPL/28526/2025 BLAPL/12388/2025	GUNTHA @ HEMANTA ACHARYA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /246 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000241/2025
10	D-BLAPL/36172/2025 BLAPL/12389/2025	LAXMIKANTA DAS VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	MAHANGA /42 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000067/2025
11	D-BLAPL/28774/2025 BLAPL/12390/2025	RAMA @ JYOTIPRAKASH MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	SALIPUR /246 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000241/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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12	D-BLAPL/35582/2025 BLAPL/12391/2025	MIR ARBAZ @ MIR SANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHAIRA /155 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balash) Spl/0000221/2025
13	D-BLAPL/35584/2025 BLAPL/12392/2025	KARUNAKAR MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BERHAMPUR /129 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Balash) ST/0000528/2024
14	D-BLAPL/36175/2025 BLAPL/12393/2025	MUNA SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /111 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000051/2025
15	D-BLAPL/35601/2025 BLAPL/12394/2025	HEMANTA KUMAR PUJARI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /118 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000039/2021
16	D-BLAPL/36182/2025 BLAPL/12395/2025	ALOK KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	INDUSTRIAL ESTATE PS /266 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000128/2025
17	D-BLAPL/35665/2025 BLAPL/12396/2025	PRAMOD BHOI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
18	D-BLAPL/35843/2025 BLAPL/12397/2025	ANTARYAMI SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000009/2025
19	D-BLAPL/36185/2025 BLAPL/12398/2025	ZAHID ISMAIL @ SIDDIQUI VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000019/2025
20	D-BLAPL/35845/2025 BLAPL/12399/2025	VIKKI KUMAR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /107 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2025
21	D-BLAPL/36029/2025 BLAPL/12400/2025	MADANA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /307 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000165/2025
22	D-BLAPL/35768/2025 BLAPL/12401/2025	ASHUTOSH TRIPATHY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR TOWN /212 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000531/2025
23	D-BLAPL/36188/2025	ROHITA SARAF	SURYAKANTA DWIBEDI	PATNAGARH /322 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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	BLAPL/12402/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001288/2025
24	D-BLAPL/36300/2025 BLAPL/12403/2025	BIPRA MUDULI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /841 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000196/2025
25	D-BLAPL/36308/2025 BLAPL/12404/2025	TUSHAR PATTNAIK @ TUSHAR RANJAN PATNAYAK @ TUSHAR RANJAN PATNAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	TITILAGARH /376 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000501/2025
26	D-BLAPL/36309/2025 BLAPL/12405/2025	AKSHYA @ AKSHYAYA NAG VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /109 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000014/2025
27	D-BLAPL/36044/2025 BLAPL/12406/2025	CHANDAN MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MANIABANDHA /114 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000459/2025
28	D-BLAPL/36273/2025 BLAPL/12407/2025	SRIKANTA BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /442 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000544/2025
29	D-BLAPL/36038/2025 BLAPL/12408/2025	ADITYA BISWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000076/2025
30	D-BLAPL/36039/2025 BLAPL/12409/2025	NIKHIL YADAV VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000072/2025
31	D-BLAPL/36189/2025 BLAPL/12410/2025	JAYARAM KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /324 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001413/2025
32	D-BLAPL/36202/2025 BLAPL/12411/2025	RASHMI RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	PHULBANI TOWN /194 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000046/2018
33	D-BLAPL/36049/2025 BLAPL/12412/2025	CHAITANYA MALLICK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MOHANA /118 /2025 J.M.F.C,MOHANA(Gajapati) GR/0000167/2025
34	D-BLAPL/36218/2025 BLAPL/12413/2025	ARUN @ ARUNA NAHAK VS	MAHES DAS VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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35	D-BLAPL/36228/2025 BLAPL/12414/2025	STATE OF ODISHA SASANK SASIKUMAR VS STATE OF ODISHA	MANGU NANDY VS	Spl/0000102/2025 NANDAPUR /76 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2025
36	D-BLAPL/36053/2025 BLAPL/12415/2025	BIKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1192 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002141/2025
37	D-BLAPL/35458/2025 BLAPL/12416/2025	MANAS @ MANASH RANJAN BARIK VS STATE OF ODISHA	RAKESH BEHERA VS	PLANTSITE /325 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000047/2024
38	D-BLAPL/35694/2025 BLAPL/12417/2025	NRUSINGHA PRASAD PANDA @ NANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /244 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000327/2025
39	D-BLAPL/36142/2025 BLAPL/12418/2025	KAMLESH SABAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PUTASINGH /53 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000008/2025
40	D-BLAPL/35746/2025 BLAPL/12419/2025	SUMANTA RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /42 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000055/2025
41	D-BLAPL/35767/2025 BLAPL/12420/2025	RAMYA RANJAN MAHAPATRA @ NAHAPATRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	LOISINGHA(BOLANGIR) /167 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000276/2025
42	D-BLAPL/36084/2025 BLAPL/12421/2025	SANJIB KUMAR SETHI @ MUNA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAGIRI P.S. /546 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000453/2024
43	D-BLAPL/36129/2025 BLAPL/12422/2025	AKASH DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	//0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000356/2025
44	D-BLAPL/36278/2025 BLAPL/12423/2025	GANGADHAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000409/2025
45	D-BLAPL/36281/2025 BLAPL/12424/2025	SAMUEL RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000078/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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46	D-BLAPL/35364/2025 BLAPL/12425/2025	DEEPAK KUMAR NAG VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	SERANGO /94 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000617/2025
47	D-BLAPL/36289/2025 BLAPL/12426/2025	SAGAR SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /115 /2025 DISTRICT AND SESSIONS JUDGE,SONE ST/0000043/2025
48	D-BLAPL/34721/2025 BLAPL/12427/2025	PRADEEP BHOI VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	DEOGAON /211 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000034/2025
49	D-BLAPL/36285/2025 BLAPL/12428/2025	SAMBIT KUMAR PARIJA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /371 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000076/2025
50	D-BLAPL/36291/2025 BLAPL/12429/2025	AMULYA @ SUBASH CHANDRA PANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /235 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000074/2025
51	D-BLAPL/36294/2025 BLAPL/12430/2025	NITYANANDA BARIHA @ KANDAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /202 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001570/2025
52	D-BLAPL/34798/2025 BLAPL/12431/2025	LOCHAN NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /503 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000183/2025
53	D-BLAPL/36287/2025 BLAPL/12432/2025	MANOJ LAKRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /202 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001570/2025
54	D-BLAPL/36023/2025 BLAPL/12433/2025	KISHAN SINDHRIA @ SINDRIA VS STATE OF ODISHA	SEPHALEE DAS VS	BARGARH /373 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000046/2025
55	D-CMP/48902/2025 CMP/1882/2025	SABITA PANDEY VS RAMESWARI PRUSETH	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000216/2021
56	D-CMP/47322/2025 CMP/1883/2025	DINA MOHANTA @ DINABANDHU MOHANTA VS MANORAMA MOHANTA	MANOJ KUMAR MOHANTY (2) VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000243/2011
57	D-CMP/47437/2025	DIBAKAR MOHAKUD	MAHESWAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1884/2025	VS KAMALAKANTA @ PRAVAKAR MOHAKUD	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001570/2022
58	D-CMP/47930/2025 CMP/1885/2025	PRADEEPTA PANIGRAHI VS UMESH CHANDRA MISHRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000001/2025
59	D-CMP/49021/2025 CMP/1886/2025	P.BENUGOPAL RAO @ P.RAJA RAO VS RUDRA PRASAD SAHU	GOPINATH MISHRA VS	// S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R Fd/0000001/2022
60	D-CMP/48381/2025 CMP/1887/2025	PRAFULLA KUMAR PADHY VS PRASANTA KUMAR SAHU	RATAN PRAKASH PATTNAIK VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam EP/0000001/2018
61	D-CMP/48596/2025 CMP/1888/2025	CHHOTA MAJHI VS MADHUSUDAN MUNDA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000157/2020
62	D-CMP/48536/2025 CMP/1889/2025	ARATI PRADHAN @ NAYAK VS REBATI GIRI @ NAYAK	MAHESWAR MOHANTY VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASO CS/0002195/2021
63	D-CMP/48586/2025 CMP/1890/2025	SAMSUL HAQUE KHAN VS ABDUL AZIZ KHAN	BHAGABAN MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu Fao/0000011/2025
64	D-CONTC/47270/2025 CONTC/5678/2025	AYASA KUMAR SAHOO@AYASA SAHOO VS ASHOK KUMAR DEHURY,OAS,EX-TAHASILDAR, RAJKANIKA,KENDRAPARA	MANOJ PANIGRAHI VS	// () //
65	D-CONTC/45640/2025 CONTC/5679/2025	SAROJ KUMAR DASH VS ASWATHY S, IAS,COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA	ADV VS	// () //
66	D-CONTC/47344/2025 CONTC/5680/2025	PRAFULLA KUMAR PANDA VS PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER, KEONJHAR	RASHMI KANTA ACHARYA VS	// () //
67	D-CONTC/48055/2025 CONTC/5681/2025	RAMANI RANJAN BISWAL VS ARAVIND AGRAWAL,IAS,COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// () //
68	D-CONTC/48226/2025 CONTC/5682/2025	BASANTA KUMAR SAHOO VS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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69	D-CONTC/45135/2025 CONTC/5683/2025	ASHISH ISHWAR PATIL,IAS,COLLECTOR AND DISTRICT MAGISTRATE,DHENKANAL LAXMIPRIYA DALAI VS DIBAKAR DALAI	ADV. VS	// // ()
70	D-CONTC/45599/2025 CONTC/5684/2025	AMBUJA PRASAD PARIDA VS SANJEEB KUMAR MISHRA,IAS,COMMISSIONER CUM SECRETARY, FINANCE DEPT., ODISHA	ADV. VS	// ()
71	D-CONTC/47057/2025 CONTC/5685/2025	MANORANJAN MOHANTY VS USHA PADHI,IAS,SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT,ODISHA	ADV. VS	// ()
72	D-CONTC/47920/2025 CONTC/5686/2025	KADAMBINI RAY VS THIRUMALA NAIK N.,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA,SCHOOL AND MASS EDUCATION DEPT	SANGRAM JENA VS	// ()
73	D-CONTC/47924/2025 CONTC/5687/2025	SANTOSH KUMAR SWAIN VS AMRIT RUTURAJ,IAS, COLLECTOR AND D.M,KHORDHA	RAJJEET ROY VS	// ()
74	D-CONTC/46873/2025 CONTC/5688/2025	JAGANNATH MALIK VS DR.NOONSAVATH THIRUMALA NAIK,IAS,COMMR. CUM SECY. GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// ()
75	D-CONTC/48663/2025 CONTC/5689/2025	DILLIP KUMAR MISHRA VS LALIT KUMAR NAYAK, EXECUTIVE OFFICER KEONJHARGARH MUNICIPALITY	ADV VS	// ()
76	D-CONTC/45066/2025 CONTC/5690/2025	MANORANJAN PATRA VS MALATI TUDU,BLOCK EDUCATION OFFICER, SULIAPADA,MAYURBHANJ	ADV. VS	// ()
77	D-CONTC/45955/2025 CONTC/5691/2025	PRAMODA @PRAMOD KUMAR BEHERA VS TAPAS KUMAR BISHI,TAHASILDAR,BEGUNIA,KHURDA	PRAVASH CHANDRA JENA VS	// ()
78	D-CONTC/48621/2025 CONTC/5692/2025	RAGHUNANDAN SINGH VS MRUTYUNJAYA TRIPATHY,TAHASILDAR, BHUBANESWAR	S.SUDHAKAR RAO VS	// ()
79	D-CONTC/47307/2025 CONTC/5693/2025	CHANDRAMANI MISHRA VS DEORANJAN KUMAR SINGH,IAS,ADDL. CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT,ODISHA	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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80	D-CONTC/48201/2025 CONTC/5694/2025	SUBASH CHANDRA PARIDA VS ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA	ADV. VS	// ()
81	D-CONTC/48214/2025 CONTC/5695/2025	BIRENDRA KUMAR PANDA VS SIBA PRASAD DAS,CDVO,SAKHIPADA,SAMBALPUR	ADV. VS	// ()
82	D-CONTC/48405/2025 CONTC/5696/2025	MANAGING COMMITTEE,MARKONA UCHHA BALIKA BIDYALAYA VS SHALINI PANDIT,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	Swoyam Prabhu Jena VS	// ()
83	D-CONTC/44038/2025 CONTC/5697/2025	BIJAY KUMAR NANDA VS ITISHREE PRADHAN,ASST.EXECUTIVE ENGINEER,BARIPADA,MAYURBHANJ	RABI NARAYAN BEHERA VS	// ()
84	D-CONTC/47349/2025 CONTC/5698/2025	BISHNUPRIYA PRAHARAJ VS BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// ()
85	D-CONTC/47589/2025 CONTC/5699/2025	BISHNU PRASAD SAHU VS PRAMOD KUMAR MISHRA,SPECIAL SECRETARY,DEPT OF HIGHER EDUCATION,ODISHA	ADV. VS	// ()
86	D-CONTC/48198/2025 CONTC/5700/2025	CHHAYARANI DAS VS SUMANTA PATRO,OAS,TAHASILDAR JHARIGAM,NABARANGPUR	BHOLANATH SAHA VS	// ()
87	D-CONTC/48228/2025 CONTC/5701/2025	DR.SUKANTA KUMAR NAYAK VS SUNITA SINGH,OAS,REGISTRAR SRIRAM CHANDRA BHANJ DEO UNIVERSITY, BARIPADA,MAYURBHANJ	ADV. VS	// ()
88	D-CRLA/35958/2025 CRLA/1343/2025	RAGHUNATH MALLICK VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /8 /2004 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000004/2013
89	D-CRLA/36306/2025 CRLA/1344/2025	JITU PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BAMUNIGAM /60 /2022 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh CT/0000044/2022
90	D-CRLA/32393/2025 CRLA/1345/2025	JANAKA@RAMA PURTI VS STATE OF ODISHA	ARUNA NAYAK VS	KHAMAR /123 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000052/2023
91	D-CRLA/36324/2025	BIMALA SABAR	BIKASH CHANDRA PARIJA	LAKHANA /8 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

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	CRLA/1346/2025	VS STATE OF ODISHA	VS	A.D.J.,NAWAPARA(Nuapada) ST/000031/2017
92	D-CRLMA/36121/2025 CRLMA/171/2025	PRINCE GUPTA VS STATE OF ODISHA	SAMVIT MOHANTY VS	CHANDRASEKHARPUR /429 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001194/2025
93	D-CRLMC/35464/2025 CRLMC/4981/2025	MAHESH PARIDA VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	ALAKUNDA /63 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001318/2025
94	D-CRLMC/35583/2025 CRLMC/4982/2025	JAGAT MOHAN KALSA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /126 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000003/2018
95	D-CRLMC/36047/2025 CRLMC/4983/2025	SUDHIR@SUDHIRA GURU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025
96	D-CRLMC/36055/2025 CRLMC/4984/2025	PARAT@KETA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /334 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000107/2024
97	D-CRLMC/34385/2025 CRLMC/4985/2025	ISHYADAS PARICHHA VS STATE OF ODISHA	KAILASH BEHERA VS	KHURDA ROAD G.R.P.S. /71 /2024 J.M.F.C.,JATNI(Khordha) GR/0000443/2024
98	D-CRLMC/35187/2025 CRLMC/4986/2025	BIBHU PRASAD JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0001147/2013
99	D-CRLMC/35833/2025 CRLMC/4987/2025	SEBAK KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BRAJARAJNAGAR /81 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000319/2023
100	D-CRLMC/36243/2025 CRLMC/4988/2025	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000034/2025
101	D-CRLMC/36268/2025 CRLMC/4989/2025	RAGHUBIR SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /95 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000018/2025
102	D-CRLMC/35935/2025 CRLMC/4990/2025	T.CHINTAMANI PATRA@T.CHINTA PATRA VS	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /174 /2003 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/36104/2025 CRLMC/4991/2025	STATE OF ODISHA CHHOTRAI @ CHHATRAY @ CHHOTRAL BASKEY VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0000430/2003 KARANJIA /161 /2017 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000500/2017
104	D-CRLMC/36346/2025 CRLMC/4992/2025	SHAMBHU KUMAR VS ASSISTANT DIRECTOR,E.D., GOI,BBSR	SATYA PRAKASH SATAPATHY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000033/2017
105	D-CRLMC/36095/2025 CRLMC/4993/2025	DEBI PRASAD SAHU@DEVI PRASAD SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /331 /20 A.D.J.,KODALA(Ganjam) ST/0000165/2024
106	D-CRLMC/36211/2025 CRLMC/4994/2025	NIHAR RANJAN SAHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BHARATPUR PS /498 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001551/2025
107	D-CRLMC/36106/2025 CRLMC/4995/2025	NIRANJAN SAHOO@NIRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /48 /2019 A.D.J.,KODALA(Ganjam) Spl/0000034/2025
108	D-CRLMC/36131/2025 CRLMC/4996/2025	KUNULATA SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	SATYABADI /163 /2022 J.M.F.C. (II), PURI(Puri) GR/0001162/2022
109	D-CRLMC/36415/2025 CRLMC/4997/2025	RAKESH VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /31 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000041/2022
110	D-CRLMC/36505/2025 CRLMC/4998/2025	STATE OF ODISHA VS SHUSANTA KUMAR DHALASAMANT	PARTHA SARATHI NAYAK (A.G.A) VS	CHAULIAGANJA /172 /2009 1ST A.D.J., CUTTACK(Cuttack) ST/0000186/2018
111	D-CRLMC/36431/2025 CRLMC/4999/2025	JAYANTA GIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPAL /161 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000455/2024
112	D-CRLMC/34786/2025 CRLMC/5000/2025	OMM PRAKESH JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	RAGHUNATHPUR /163 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000085/2025
113	D-CRLMC/36491/2025 CRLMC/5001/2025	SANTOSH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /366 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000137/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/35068/2025 CRLMC/5002/2025	AMIT DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /62 /2023 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000012/2023
115	D-CRLMC/36494/2025 CRLMC/5003/2025	AMARESH BARIK@AMERSH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /366 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000137/2024
116	D-CRLMC/35766/2025 CRLMC/5004/2025	BAPU SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BARANGA /166 /2017 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001594/2017
117	D-CRLMC/36275/2025 CRLMC/5005/2025	DEBENDRA SAHU@ GULU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /250 /2025 DISTRICT AND SESSIONS JUDGE,SONEPUR Spl/0000082/2025
118	D-CRLMC/35873/2025 CRLMC/5006/2025	AMRITA @ AMRIT AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /433 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000040/2025
119	D-CRLMC/36669/2025 CRLMC/5007/2025	JANMEJAYA CHANDAN VS STATE OF ODISHA	RAJJEET ROY VS	BOLANGIR TOWN /640 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001674/2025
120	D-CRLMC/36135/2025 CRLMC/5008/2025	SASWAT DHAL@SOMU VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	TOMANDO /54 /2014 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002119/2014
121	D-CRLMC/36283/2025 CRLMC/5009/2025	RAJIB DEHURI@RAJIBA DEHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /115 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000119/2025
122	D-CRLMC/36219/2025 CRLMC/5010/2025	SUBODHA @ SUBODH KUMAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000124/2024
123	D-CRLMC/36298/2025 CRLMC/5011/2025	SILU BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	CHANDAKA P.S. /127 /2019 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000337/2019
124	D-CRLMC/36400/2025 CRLMC/5012/2025	BIJAY KUMAR ROUTRAY VS STATE OF ODISHA	SOMANATH SATAPATHY VS	MAHILA P.S. BUXIBAZAR /86 /2012 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000722/2012
125	D-CRLMP/36183/2025	SIMA KIRTI BEHERA	KARUNAKARA NAYAK	TALSARA /275 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1563/2025	VS SUPERINTENDENT OF POLICE, SUNDERGARH	VS	() //
126	D-CRLMP/36032/2025 CRLMP/1564/2025	SOMANATH SAHOO VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	//0 () //
127	D-CRLMP/36179/2025 CRLMP/1565/2025	GOPAL CHANDRA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
128	D-CRLMP/35684/2025 CRLMP/1566/2025	SUSAMA NAYAK VS STATE OF ODISHA	SARBESWAR SAHOO VS	//0 () //
129	D-CRLMP/36288/2025 CRLMP/1567/2025	REENA BEHERA VS STATE OF ODISHA	MITHUN DAS VS	BANHARPALI /192 /2020 () //
130	D-CRLMP/36601/2025 CRLMP/1568/2025	CHITTA RANJAN OJHA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 () //
131	D-CRLREV/35814/2025 CRLREV/961/2025	PRIYAM PRATHAM SABAT VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	DIGAPAHANDI /232 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000287/2025
132	D-EXP/41218/2025 EXP/47/2025	PUSPAKANTA SAHU VS ANU GARG	MANAS PATI VS	// ODISHA ADMINISTRATIVE TRIBUNAL, Oa/0001423/2016
133	D-FAO/48419/2025 FAO/507/2025	THE MANAGER, NEW INDIA ASSURANCE CO. LTD, CCH(SUIT), CUTTACK, M/S NEW INDIA ASSURANCE CO. LTD VS ZAKIR SAHA	PRASANN KUMAR COHADI VS	// COMNR FOR EMPLOYEES COMPENSATION, EC/0000029/2022
134	D-FAO/45725/2025 FAO/508/2025	MANGER(T.P.HUB), M/S. THE NEW INDIA ASSURANCE CO. LTD.CUTTACK VS SK.SER ALI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000094/2023
135	D-MACA/47954/2025 MACA/1266/2025	GEETA PRADHAN VS RAKESH JAMNALAL GOKHARU	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000742/2016
136	D-MACA/47760/2025 MACA/1267/2025	MANAGER,(LEGAL), M/S.RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS	SUBRAT SATPATHY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/47934/2025 MACA/1268/2025	INDRANI SINGH SATVINDER KAUR VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	Mac/0000090/2021 // 1ST M.A.C.T., CUTTACK(Cuttack)
138	D-MACA/48688/2025 MACA/1269/2025	SARAT SAHOO VS RAKESH KUMAR SINGH	DEBASISH PATNAIK VS	Mac/0001216/2022 // 1ST M.A.C.T., CUTTACK(Cuttack)
139	D-MACA/48692/2025 MACA/1270/2025	MANJULATA PATRA VS RAKESH KUMAR SINGH	DEBASISH PATNAIK VS	Mac/0000856/2022 // 1ST M.A.C.T., CUTTACK(Cuttack)
140	D-MACA/48177/2025 MACA/1271/2025	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD.,CUTTACK VS LAXMIPRIYA ROUT	RAMANI RANJAN MOHANTY VS	Mac/0000855/2022 // 1ST M.A.C.T., CUTTACK(Cuttack)
141	D-MATA/26970/2025 MATA/451/2025	ANUPAMA PANDA VS PRAFULLA KUMAR PANDA	LAMBODAR ACHARI VS	Mac/0001148/2018 // JUDGE FAMILY COURT,GANJAM(Ganja
142	D-RSA/47166/2025 RSA/591/2025	MANOJ KUMAR PANDEY VS ARVIND PANDEY	SUMITRA MOHANTY VS	CMC/0000044/2022 // DISTRICT & SESSIONS JUDGE,DHENKA
143	D-RSA/47229/2025 RSA/592/2025	SOUDAMINI RATH VS STATE OF ODISHA	ASISH KUMAR RAY VS	RFA/0000062/2022 // 2ND A.D.J.,CUTTACK(Cuttack)
144	D-RSA/47440/2025 RSA/593/2025	SUSHIL BEHERA VS KAMALA BEHERA	UMA CHARAN MISHRA VS	RFA/0000033/2018 // DISTRICT & SESSIONS JUDGE,BOUDH(O
145	D-RSA/47330/2025 RSA/594/2025	SIDHESWAR MISHRA VS SUDARSAN MISHRA	MAMATA MISHRA VS	RFA/0000008/2022 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
146	D-RVWPET/42037/2025 RVWPET/261/2025	MUNA SAHOO VS UNION OF INDIA	ADV VS	RFA/0000060/2012 // ()
147	D-RVWPET/48273/2025 RVWPET/262/2025	M/S J.M. STEEL TRADERS, SUNDARGARH VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	ADV VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RVWPET/48275/2025 RVWPET/263/2025	SAILABALA BALANBANTARAY @ DALAI VS SISTALA SUNDARAM	SURESH CHANDRA MOHANTY VS	// 0 //
149	D-TRP(C)/47706/2025 TRP(C)/420/2025	PINKI JENA VS MANAGER, ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BHUBANESWAR	GOURI KUMAR RATH VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000110/2022
150	D-TRPCRL/36102/2025 TRPCRL/106/2025	BHOLESWAR SAMAL VS PRAKASH CHANDRA ROUT	ABHIRAM SWAIN VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL ICC/0000063/2025
151	D-WA/47252/2025 WA/1857/2025	GENERAL MANAGER ,BANK OF INDIA, MAHARASTRA VS PROCEKA TECHSOL PVT. LTD., KEONJHAR	GURUDUTTA KAR VS	// 0 //
152	D-WA/48106/2025 WA/1858/2025	MANAGING COMMITTEE OF GADIBRAMHA GIRLS HIGH SCHOOL, KHURDHA VS PURNIMA SWAIN	HARA PRASAD RATH VS	// 0 //
153	D-WP(C)/42240/2025 WP(C)/33812/2025	NIRANJAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
154	D-WP(C)/47245/2025 WP(C)/33813/2025	BYASADEB HATI VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
155	D-WP(C)/47946/2025 WP(C)/33814/2025	BHARAT KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
156	D-WP(C)/47948/2025 WP(C)/33815/2025	DURGA CHARAN DEY VS COMNR-CUM-SECY, WATER RESOURCES DEPT., BHUBANESWAR, KHURDA	KAPILA CHARAN NAYAK VS	// 0 //
157	D-WP(C)/47232/2025 WP(C)/33816/2025	SANJUKTA PANDA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
158	D-WP(C)/45700/2025 WP(C)/33817/2025	NARAYAN SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
159	D-WP(C)/48551/2025	CHANDAN KUMAR BEHERA	DIPANKAR ACHARYA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33818/2025	VS INDIA INFOLINE FINANCE LIMITED (IIFL), CHANDI MANDIR BRANCH, CUTTACK	VS	0 //
160	D-WP(C)/48118/2025 WP(C)/33819/2025	M/S CITICON ENGINEERS PVT.LTD, KHURDA VS MURALIDHAR SAHOO	SURYAKANTA DASH VS	// 0 //
161	D-WP(C)/47460/2025 WP(C)/33820/2025	GANGADHAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
162	D-WP(C)/47959/2025 WP(C)/33821/2025	CHANDRA SEKHAR SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
163	D-WP(C)/47848/2025 WP(C)/33822/2025	DR. ANUPAMA SATAPATHY VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
164	D-WP(C)/48618/2025 WP(C)/33823/2025	M/S DASH SUPPLIES, BHUBANESWAR, KHURDA VS STATE OF ODISHA	ABINASH ACHARYA VS	// 0 //
165	D-WP(C)/47917/2025 WP(C)/33824/2025	SANATAN NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
166	D-WP(C)/47932/2025 WP(C)/33825/2025	SMITA MOHANTY VS SUB-DIVISIONAL OFFICER, ELECTRICAL TPCODL, RAGHUNATHPUR, JAGATSINGHPUR	AUROVINDA MOHANTY VS	// 0 //
167	D-WP(C)/47972/2025 WP(C)/33826/2025	O. RAJESWARI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
168	D-WP(C)/48070/2025 WP(C)/33827/2025	ANANTA GOPAL BEHERA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
169	D-WP(C)/47994/2025 WP(C)/33828/2025	SNEHALATA DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
170	D-WP(C)/48408/2025 WP(C)/33829/2025	M/S DR. RIHAN ICE PLANT, ALIJANGA, KENDRAPARA VS	SAMARENDRA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/48079/2025 WP(C)/33830/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BHUBANESWAR UNITED SOLAPATA RAGHUNATHPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY KUMARAPRAGHIN VS STATE OF ODISHA	SUDHIR KUMAR DASH VS	// // 0 //
172	D-WP(C)/48582/2025 WP(C)/33831/2025	PRADIP KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
173	D-WP(C)/48477/2025 WP(C)/33832/2025	NEPAL MAHAKUR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
174	D-WP(C)/48587/2025 WP(C)/33833/2025	LAXMANA RATH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
175	D-WP(C)/48616/2025 WP(C)/33834/2025	SUDHIR KUMAR DASH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
176	D-WP(C)/48649/2025 WP(C)/33835/2025	MANOJ ROHIDAS @ MANOJ KUMAR ROHIDAS VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
177	D-WP(C)/47590/2025 WP(C)/33836/2025	NARAHARI MOHAPATRA VS GOVT.OF ODISHA	RATIKANTA RATH VS	// 0 //
178	D-WP(C)/48727/2025 WP(C)/33837/2025	MANASMITA RAUTRAY VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //
179	D-WP(C)/47937/2025 WP(C)/33838/2025	BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
180	D-WP(C)/47834/2025 WP(C)/33839/2025	KRUSHNA RANJAN ACHARYA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
181	D-WP(C)/46483/2025 WP(C)/33840/2025	KHIROD CHANDRA SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/48891/2025 WP(C)/33841/2025	ISWARA BHANDARY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
183	D-WP(C)/48192/2025 WP(C)/33842/2025	BHUBANESWAR MAREI VS MAHANADI COAL FIELDS LIMITED, JHARSUGUDA	SHASHI BHUSAN JENA VS	// 0 //
184	D-WP(C)/48135/2025 WP(C)/33843/2025	KAMALA KANTI ACHARYA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
185	D-WP(C)/48084/2025 WP(C)/33844/2025	PRATIMA BASTIA VS STATE OF ODISHA	SHILPI SIDHANTA MOHAPATRA VS	// 0 //
186	D-WP(C)/48383/2025 WP(C)/33845/2025	ASUTOSH PATRA VS THE COMMNR, CT AND GST ODISHA, CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //
187	D-WP(C)/48476/2025 WP(C)/33846/2025	SUDAM CHANDRA MISHRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
188	D-WP(C)/46793/2025 WP(C)/33847/2025	KRUSHNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
189	D-WP(C)/47854/2025 WP(C)/33848/2025	RABI SHANKAR DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
190	D-WP(C)/48194/2025 WP(C)/33849/2025	BHAKTI BHUSAN PATI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
191	D-WP(C)/47855/2025 WP(C)/33850/2025	AKSHAYA KUMAR PATTANAIAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
192	D-WP(C)/48346/2025 WP(C)/33851/2025	NANDINI PANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
193	D-WP(C)/48464/2025	M/S SRM AGRO TECH, KHORDHA	ANJAN KUMAR JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33852/2025	VS	VS	0
		JOINT COMMISSIONER GST BBSR		//
194	D-WP(C)/48461/2025	SAMBIT NAYAK	PRADIPTA VARMA	//
	WP(C)/33853/2025	VS	VS	0
		PARIMITA MOHANTY		//
195	D-WP(C)/48479/2025	DAYA SAGAR NANDA	BRAJA KISHOR PANDA	//
	WP(C)/33854/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/48792/2025	MANAS RANJAN MALLIK	AMIT PRASAD BOSE	//
	WP(C)/33855/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/48167/2025	SASMITA BEHERA	RAMESH CHANDRA BEHERA	//
	WP(C)/33856/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/48666/2025	GOPINATH SAHU	MITHUN DAS	//
	WP(C)/33857/2025	VS	VS	0
		GENERAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., KHORDHA		//
199	D-WP(C)/47851/2025	M/S.TRUEBLUE EDIFICE PRIVATE LTD, CUTTACK	YUVRAJ PAREKH	//
	WP(C)/33858/2025	VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR		//
200	D-WP(C)/48475/2025	PRAFULLA KUMAR JENA	BRAJA KISHOR PANDA	//
	WP(C)/33859/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/48173/2025	LAXMIPRASAD SINGH	LAXMAN PRADHAN	//
	WP(C)/33860/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/48929/2025	BHABAGRAHI DAS	SURYAKANTA DASMOHAPATRA	//
	WP(C)/33861/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/48222/2025	LOKANATH MOHANTA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/33862/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/48984/2025	DAMAYANTI SEET	RANJAN KUMAR ROUT	//
	WP(C)/33863/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/46828/2025 WP(C)/33864/2025	STATE OF ODISHA SAROJ KUMAR MISHRA VS	PRABODHA CHANDRA NAYAK VS	// // 0
206	D-WP(C)/48422/2025 WP(C)/33865/2025	STATE OF ODISHA DURA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
207	D-WP(C)/48706/2025 WP(C)/33866/2025	STATE OF ODISHA MAMATA MOHANTY VS	ASUTOSH BISWAL VS	// // 0
208	D-WP(C)/48728/2025 WP(C)/33867/2025	STATE OF ODISHA SASMITA DAS VS	ASUTOSH BISWAL VS	// // 0
209	D-WP(C)/47549/2025 WP(C)/33868/2025	STATE OF ODISHA KHAGESWAR ROUT VS	TRILOCHAN PANIGRAHI VS	// // 0
210	D-WP(C)/48427/2025 WP(C)/33869/2025	STATE OF ODISHA ADWAITA PRASAD MALLIK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
211	D-WP(C)/48098/2025 WP(C)/33870/2025	STATE OF ODISHA BANDITA NAYAK VS	ANURAG PATI VS	// // 0
212	D-WP(C)/48239/2025 WP(C)/33871/2025	STATE OF ODISHA PRAKASH CHANDRA NAYAK VS	MAHESWAR MOHANTY VS	// // 0
213	D-WP(C)/47711/2025 WP(C)/33872/2025	STATE OF ORISSA SUNITA CHOUDHARY VS	DEVAVRAT DEVESH VS	// // 0
214	D-WP(C)/48185/2025 WP(C)/33873/2025	STATE OF ODISHA SANTOS DAS NAIK VS	SIDHESWAR MALLIK VS	// // 0
215	D-WP(C)/48252/2025 WP(C)/33874/2025	STATE OF ODISHA JASASWINI PATNAIK VS	BABITA KUMARI PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48606/2025 WP(C)/33875/2025	M/S SUBHRA CHMICALS, CUTTACK VS JOIN COMMISSIONER OF CT AND GST, CUTTACK	ASHISH KUMAR SAMAL VS	// 0 //
217	D-WP(C)/48187/2025 WP(C)/33876/2025	HADU PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //
218	D-WP(C)/48391/2025 WP(C)/33877/2025	BRUNDABAN DEHERI VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
219	D-WP(C)/48594/2025 WP(C)/33878/2025	MAKARA SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
220	D-WP(C)/48715/2025 WP(C)/33879/2025	BICHITRANARAYAN MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
221	D-WP(C)/48407/2025 WP(C)/33880/2025	PRAHALLAD SAHOO VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //
222	D-WP(C)/49001/2025 WP(C)/33881/2025	SUBHASHRI PRADHAN VS SARANGADHAR BARAL	DEBASISH PATNAIK VS	// 0 //
223	D-WP(C)/47849/2025 WP(C)/33882/2025	SADANANDA PRADHAN VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
224	D-WP(C)/48200/2025 WP(C)/33883/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/48170/2025 WP(C)/33884/2025	SUKADEB ROUT VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
226	D-WP(C)/48996/2025 WP(C)/33885/2025	SRI SRI JAGANNATH TEMPLE TRUST, SUNDARGARH VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
227	D-WP(C)/48175/2025	FROMSIS NAG	NEELAKANTHA PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33886/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48769/2025 WP(C)/33887/2025	NAMRABATI TAKRI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
229	D-WP(C)/47486/2025 WP(C)/33888/2025	HIMANSU SARANGI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
230	D-WP(C)/48246/2025 WP(C)/33889/2025	ANITA MOHANTY VS THE STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
231	D-WP(C)/47928/2025 WP(C)/33890/2025	N.WARA PRASAD RAO VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
232	D-WP(C)/48088/2025 WP(C)/33891/2025	MRUTYUNJAYA MOHAPATRA VS R.T.O., JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
233	D-WP(C)/48176/2025 WP(C)/33892/2025	CHAKRADHARA SUKLA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
234	D-WP(C)/48263/2025 WP(C)/33893/2025	NILAMANI NAG VS MAHNADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
235	D-WP(C)/47940/2025 WP(C)/33894/2025	RABINDRANATH BEHERA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	AVIJIT PATNAIK VS	// 0 //
236	D-WP(C)/48180/2025 WP(C)/33895/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
237	D-WP(C)/47852/2025 WP(C)/33896/2025	GOLAKA BIHARI SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
238	D-WP(C)/47955/2025 WP(C)/33897/2025	GOURANGA NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/48390/2025 WP(C)/33898/2025	STATE OF ODISHA BIBHUTI BHUSAN PATTANAİK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	D-WP(C)/48474/2025 WP(C)/33899/2025	BANAMALI BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// () //
241	D-WP(C)/48161/2025 WP(C)/33900/2025	TRISANDHYA DAS VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// () //
242	D-WP(C)/48816/2025 WP(C)/33901/2025	M/S CHILIKA FOODS AND RESTAURANTS,PURI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //
243	D-WP(C)/48162/2025 WP(C)/33902/2025	PRAFULLA CHANDRA DAS VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// () //
244	D-WP(C)/48156/2025 WP(C)/33903/2025	M/S ARIMECH INDIA PRIVATE LIMITED, KHORDHA VS THE COMMISSIONER OF CT AND GST, CUTTACK	SATYA RANJAN MULIA VS	// () //
245	D-WP(C)/48460/2025 WP(C)/33904/2025	PRATAP ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //
246	D-WP(C)/48159/2025 WP(C)/33905/2025	AMULYA KUMAR MALLICK VS ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// () //
247	D-WP(C)/48144/2025 WP(C)/33906/2025	BAMADEV SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// () //
248	D-WP(C)/28345/2025 WP(C)/33907/2025	SK ZAKIR VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// () //
249	D-WP(C)/48541/2025 WP(C)/33908/2025	ANANDA CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/48145/2025 WP(C)/33909/2025	KISHAN KUMAR SAHOO VS THE COLLECTOR AND DIST.MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// 0 //
251	D-WP(C)/45292/2025 WP(C)/33910/2025	SUCHISMITA BEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
252	D-WP(C)/47374/2025 WP(C)/33911/2025	UMA DASH @ UMARANI DASH VS THE TAHASILDAR, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
253	D-WP(C)/42788/2025 WP(C)/33912/2025	UDAYABHANU MISHRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
254	D-WP(C)/47573/2025 WP(C)/33913/2025	SANTOSH BISWAS VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
255	D-WP(C)/48641/2025 WP(C)/33914/2025	ANTA TUDU VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
256	D-WP(C)/43031/2025 WP(C)/33915/2025	KANAKALATA NEPAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
257	D-WP(C)/48341/2025 WP(C)/33916/2025	LAKSHMAN BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
258	D-WP(C)/44919/2025 WP(C)/33917/2025	MINATI MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
259	D-WP(C)/47717/2025 WP(C)/33918/2025	NIRANJAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	D-WP(C)/48916/2025 WP(C)/33919/2025	PRABHATA MAHAKHUDA VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
261	D-WP(C)/48790/2025	RAMAKANTA SWAIN	UPENDRA KUMAR SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33920/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42997/2025 WP(C)/33921/2025	SABUR SAHA VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
263	D-WP(C)/48683/2025 WP(C)/33922/2025	BHIKARI CHARAN SINGH VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
264	D-WP(C)/48907/2025 WP(C)/33923/2025	PUSPALATA ROURAY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
265	D-WP(C)/48919/2025 WP(C)/33924/2025	SUSANTA KUMAR ROUT VS SUPERINTENDENT OF POLICE, ANGUL	BRAJA MOHAN SARANGI VS	// 0 //
266	D-WP(C)/48082/2025 WP(C)/33925/2025	UNION OF INDIA VS FULAMANI MAJHI	PRASANNA KUMAR PARHI VS	// 0 //
267	D-WP(C)/48607/2025 WP(C)/33926/2025	ASISH TRUST, G.UDAYAGIRI, KANDHAMAL VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
268	D-WP(C)/48423/2025 WP(C)/33927/2025	TULARAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
269	D-WP(C)/48804/2025 WP(C)/33928/2025	AKRURA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
270	D-WP(C)/48504/2025 WP(C)/33929/2025	SUBASH MOHANTY VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
271	D-WP(C)/48117/2025 WP(C)/33930/2025	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH ZAKIR VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED	RAJIV KUMAR MAHANTA VS	// 0 //
272	D-WP(C)/47204/2025 WP(C)/33931/2025	SANGEETA PATEL VS	RAMAKRUSHNA PATTANAIAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/48721/2025 WP(C)/33932/2025	COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA, HEALTH AND FAMILY WELFARE DEPARTMENT, GOVT. OF ODISHA MIR MUKHTAR ALLI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
274	D-WP(C)/45862/2025 WP(C)/33933/2025	LAIKA MAHARANA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
275	D-WP(C)/48923/2025 WP(C)/33934/2025	RAJESH THAKUR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
276	D-WP(C)/48501/2025 WP(C)/33935/2025	RABINDRA KUMAR SWAIN VS R.T.O., JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
277	D-WP(C)/48120/2025 WP(C)/33936/2025	SURESH CHANDRA BARIK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// 0 //
278	D-WP(C)/49016/2025 WP(C)/33937/2025	RAMA PRASAD NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
279	D-WP(C)/48213/2025 WP(C)/33938/2025	UNION OF INDIA VS BASANTA KUMAR MOHAPATRA	AJAY KUMAR ROY VS	// 0 //
280	D-WP(C)/48304/2025 WP(C)/33939/2025	JAYANTA KUMAR DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
281	D-WP(C)/48412/2025 WP(C)/33940/2025	DR.SHRADHANJALI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
282	D-WP(C)/48129/2025 WP(C)/33941/2025	RAMESH CHANDRA MAHARANA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
283	D-WP(C)/48539/2025 WP(C)/33942/2025	TULARAM NAYAK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/40994/2025 WP(C)/33943/2025	M/S.MAHAVIR RICE MILL, RAYAGADA VS ORISSA STATE FINANCIAL CORPORATION, O.M.P.SQUARE, CUTTACK	JAGAJIBAN PRADHAN VS	// 0 //
285	D-WP(C)/48426/2025 WP(C)/33944/2025	HIRA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/49042/2025 WP(C)/33945/2025	RAJALAXMI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
287	D-WP(C)/48550/2025 WP(C)/33946/2025	MAHESWER BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
288	D-WP(C)/49045/2025 WP(C)/33947/2025	SAROJINI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
289	D-WP(C)/48956/2025 WP(C)/33948/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
290	D-WP(C)/48163/2025 WP(C)/33949/2025	OM PRAKASH DAS VS UNIQUE IDENTIFICATION AUTHORITY OF INDIA, NEW DELHI	PADMANAV BHUTIA VS	// 0 //
291	D-WP(C)/49052/2025 WP(C)/33950/2025	DEBARAJ SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/42796/2025 WP(C)/33951/2025	PRAVAKAR MOHANTY VS DISTRICT RURAL DEVELOPMENT ORGANIZATION, JAJPUR	RANJIT MOHANTY VS	// 0 //
293	D-WP(C)/47973/2025 WP(C)/33952/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
294	D-WP(C)/47640/2025 WP(C)/33953/2025	RAMESH KUMAR TRIPATHY VS COLLECTOR AND DIST.MAGISTRATE, JHARSUGUDA	SAROJ KUMAR DASH VS	// 0 //
295	D-WP(C)/47975/2025	RAMA CHANDRA TUDU	GHANASHYAM NAMTOAR	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/33954/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/48169/2025 WP(C)/33955/2025	PAIDI SETTY MANMADHA RAO VS CHAIRMAN, NATIONAL HIGH WAYS AUTHORITY OF INDIA, NEW DELHI	SAROJ KUMAR PADHI VS	// 0 //
297	D-WP(C)/48421/2025 WP(C)/33956/2025	PRASANNA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
298	D-WP(C)/48196/2025 WP(C)/33957/2025	PRAHALLAD CHANDRA BEHERA VS COLLECTOR, JAGATSINGHPUR	MANAS RANJAN KHATUA VS	// 0 //
299	D-WP(C)/48890/2025 WP(C)/33958/2025	DR.SUBRAT KUMAR SATPATHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
300	D-WP(C)/48705/2025 WP(C)/33959/2025	GIRISH CHANDRA TRIPATHY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
301	D-WP(C)/48599/2025 WP(C)/33960/2025	KHIRA BEHERA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
302	D-WP(C)/48619/2025 WP(C)/33961/2025	BABULI DAS VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
303	D-WP(C)/48622/2025 WP(C)/33962/2025	SANKARSAN DHAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
304	D-WP(C)/48561/2025 WP(C)/33963/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
305	D-WP(C)/44930/2025 WP(C)/33964/2025	TILOTTAMA ROUSTRAY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
306	D-ABLAPL/35870/2025 ABLAPL/13623/2025	KALI CHARAN PRADHAN @ KALIYA VS	SANKAR PRAASAD PANI VS	DIGAPAHANDI /342 /2025 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/35920/2025 ABLAPL/13624/2025	STATE OF ODISHA LAXMIDHAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /304 /2025 () //
308	D-ABLAPL/33970/2025 ABLAPL/13625/2025	PADMALOCHAN MANDAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /276 /2025 () //
309	D-ABLAPL/35959/2025 ABLAPL/13626/2025	STATE OF ODISHA SURYAKANTA NATH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// / /0 CIVIL JUDGE (JD) CUM JMFC, MORADA 2(A)CC/000083/2025
310	D-ABLAPL/35032/2025 ABLAPL/13627/2025	STATE OF ODISHA MD. ZAKIR HOSSAIN VS UNION OF INDIA	RUCHI RAJGARHIA VS	// / /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/000013/2025
311	D-ABLAPL/35960/2025 ABLAPL/13628/2025	CHAITANYA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /322 /2025 () //
312	D-ABLAPL/35961/2025 ABLAPL/13629/2025	HARIPADA MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /319 /2025 () //
313	D-ABLAPL/35434/2025 ABLAPL/13630/2025	GUNMAT BAG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	KANTABANJI /369 /2025 () //
314	D-ABLAPL/35800/2025 ABLAPL/13631/2025	RAM CHANDRA ROUT @ RAMA CHANDRA ROUT VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	RAJNAGAR /394 /2025 () //
315	D-ABLAPL/36148/2025 ABLAPL/13632/2025	JITENDRA BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /867 /2025 () //
316	D-ABLAPL/35524/2025 ABLAPL/13633/2025	PANKAJ SHARMA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	BIDANASI /38 /2022 () //
317	D-ABLAPL/36126/2025 ABLAPL/13634/2025	STATE OF ODISHA BABAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /252 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/36151/2025 ABLAPL/13635/2025	SURA @ SUREN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PARJANG /462 /2025 () //
319	D-ABLAPL/35599/2025 ABLAPL/13636/2025	DINESH BEHERA VS STATE OF ODISHA	MD. HAKIM KHAN VS	KANDARPUR /221 /2025 () //
320	D-ABLAPL/36152/2025 ABLAPL/13637/2025	DUKHI PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /457 /2025 () //
321	D-ABLAPL/36051/2025 ABLAPL/13638/2025	JADAB PRADHAN VS STATE OF ODISHA	DAITARI PRADHAN VS	BANKI /338 /2025 () //
322	D-ABLAPL/35761/2025 ABLAPL/13639/2025	CHANDAN SAHU @ CHANDAN KUMAR SAHU VS STATE OF ODISHA	PARSURAM PANDA VS	BALIAPAL /273 /2025 () //
323	D-ABLAPL/35928/2025 ABLAPL/13640/2025	JAGANNATH DUTTA VS STATE OF ODISHA	BHARAT JALLI VS	KANAS /274 /2025 () //
324	D-ABLAPL/35783/2025 ABLAPL/13641/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /362 /2025 () //
325	D-ABLAPL/35784/2025 ABLAPL/13642/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHANTAPADA /452 /2017 () //
326	D-ABLAPL/35791/2025 ABLAPL/13643/2025	NISANTA @ NISHANT KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /424 /2025 () //
327	D-ABLAPL/35964/2025 ABLAPL/13644/2025	ARUN BINDHANI @ LALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,JALESWAR(Baleshwar) 2(A)CC/0000339/2025
328	D-ABLAPL/35979/2025 ABLAPL/13645/2025	SATYA PATRI @ SATYA NARAYAN PATRI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHADRAK TOWN /189 /2022 () //
329	D-ABLAPL/35798/2025	BADRUN NISHA @ BADRUN NISA @ BADRU NISHA	LALATENDU SAMANTARAY	JAGATSINGPUR /912 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13646/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/36045/2025 ABLAPL/13647/2025	MINAJUL @ MINJU KHAN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /174 /2025 () //
331	D-ABLAPL/36059/2025 ABLAPL/13648/2025	SONALI DAS VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	LAXMISAGAR P.S. /648 /2024 () //
332	D-ABLAPL/35846/2025 ABLAPL/13649/2025	MD ILYAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RENGALI /248 /2025 () //
333	D-ABLAPL/36062/2025 ABLAPL/13650/2025	SUVENDU SAHOO @ RENCHU VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	TANGI /385 /2025 () //
334	D-ABLAPL/35848/2025 ABLAPL/13651/2025	TRILOCHAN SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGARH SADAR /349 /2025 () //
335	D-ABLAPL/36068/2025 ABLAPL/13652/2025	MAHAMMAD FAHIM @ MD. FAHIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //
336	D-ABLAPL/35852/2025 ABLAPL/13653/2025	PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JANKIA P.S. /442 /2025 () //
337	D-ABLAPL/33397/2025 ABLAPL/13654/2025	OMM @ NRUSINGHA ROURAY @ NRUSINGHA CHARAN ROURAY VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BIRIDI PS /112 /2017 () //
338	D-ABLAPL/36154/2025 ABLAPL/13655/2025	MANIKETAN @ MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	THELKOLOI PS /518 /2025 () //
339	D-ABLAPL/35867/2025 ABLAPL/13656/2025	RAMESH KUMAR MISHRA VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	/ /0 () //
340	D-ABLAPL/33775/2025 ABLAPL/13657/2025	LITAN BEHERA @ CHANDAN BEHERA VS	TARA PRASAD MOHAPATRA VS	PURI SADAR /613 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/36181/2025 ABLAPL/13658/2025	STATE OF ODISHA DIPU @ DEEPAK DAS VS STATE OF ODISHA	SASMITA NANDA VS	// ANGUL SADAR PS /794 /2025 ()
342	D-ABLAPL/36071/2025 ABLAPL/13659/2025	NARAYAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// RENGALI DAM SITE /207 /2025 ()
343	D-ABLAPL/35269/2025 ABLAPL/13660/2025	ARNAV DAS @ BITU @ ARNAB VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// BALIANTA P.S. /561 /2025 ()
344	D-ABLAPL/35335/2025 ABLAPL/13661/2025	JIBAN KUMAR SETHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// RAJNAGAR /345 /2025 ()
345	D-ABLAPL/35830/2025 ABLAPL/13662/2025	SARAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BAGHAMARI /231 /2025 ()
346	D-ABLAPL/36107/2025 ABLAPL/13663/2025	NIRA SAHOO @ NIRANJAN SAHOO VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// KUMBHARAPARA /514 /2025 ()
347	D-ABLAPL/35707/2025 ABLAPL/13664/2025	PRAMOD DORA VS STATE OF ODISHA	ABHAS MOHANTY VS	// JEYPORE TOWN /226 /2021 ()
348	D-ABLAPL/35737/2025 ABLAPL/13665/2025	ANTARJAMI GUNTHA @ ANTARYAMI GUNTHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MACHHKUND /61 /2021 ()
349	D-ABLAPL/36079/2025 ABLAPL/13666/2025	HIMANSHU KUMAR NAYAK VS STATE OF ODISHA	SIDHARTHA DAS VS	// BOLANGIR TOWN /734 /2025 ()
350	D-ABLAPL/36109/2025 ABLAPL/13667/2025	JITENDRA KUMAR TARAI VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	// Maitri Vihar PS /462 /2025 ()
351	D-ABLAPL/36124/2025 ABLAPL/13668/2025	FATAHAR KHAN VS STATE OF ODISHA	MOHAMMED RIAZ VS	// DHENKANAL SADAR /624 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/35985/2025 ABLAPL/13669/2025	CHIKU @ SATYABRAT NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /889 /2025 () //
353	D-ABLAPL/35986/2025 ABLAPL/13670/2025	KABITA BEHERA @ SUSANTI BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BALIPATNA /463 /2025 () //
354	D-ABLAPL/35363/2025 ABLAPL/13671/2025	ANJAN RASHMI MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /799 /2025 () //
355	D-ABLAPL/36113/2025 ABLAPL/13672/2025	MOHAMMAD SAJID VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	JAGATPUR /552 /2025 () //
356	D-ABLAPL/36012/2025 ABLAPL/13673/2025	BABAJI CHARAN KHUNTIA VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /221 /2024 () //
357	D-ABLAPL/36064/2025 ABLAPL/13674/2025	ASHOK KUMAR SWAIN @ SANU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHANDAGIRI P.S. /490 /2020 () //
358	D-ABLAPL/36145/2025 ABLAPL/13675/2025	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /361 /2025 () //
359	D-ABLAPL/35741/2025 ABLAPL/13676/2025	JYOTI RANJAN JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHANDARIPOKHARI /511 /2025 () //
360	D-ABLAPL/36111/2025 ABLAPL/13677/2025	TRILOCHANA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /260 /2025 () //
361	D-ABLAPL/35378/2025 ABLAPL/13678/2025	SWETABAHAN SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	DEOGAON /361 /2025 () //